



Hindu, The, Delhi

Tuesday, 18th June 2019; Page: 9

Width: 8.50 cms; Height: 15.22 cms; a4; ID: 36.2019-06-18.69

NHRC notice to Centre, Bihar

The National Human Rights Commission (NHRC) on Monday issued notices to the Union Health and Family Welfare Ministry and the Bihar government over the increasing number of encephalitis deaths in Muzaffarpur. Taking *suo motu* cognizance of media reports, the NHRC issued the notice to Bihar Chief Secretary and the Health Ministry Secretary, seeking detailed reports.

NHRC notice to Bihar on child deaths, toll 103

ENCEPHALITIS Seeks report from Centre too | Vardhan promises five virology labs in Muzaffarpur

TNS & AGENCIES

PATNA/NEW DELHI, JUNE 17

The National Human Rights Commission (NHRC) on Monday issued a notice to the Bihar government and the Union Health Ministry seeking a report on the growing number child deaths caused by the encephalitis virus in the state's Muzaffarpur district.

The NHRC has taken suo motu cognisance of media reports about the rising number of deaths of children due to Acute Encephalitis Syndrome (AES) in Muzaffarpur since the past few days. The human rights body said the Bihar encephalitis death toll had reportedly gone up to 103 by Monday. It is also reported that, apart from Muzaffarpur, some other districts of the state have also been affected.

The Commission has sought a detailed report in



Children undergoing treatment at Sri Krishna Medical College and Hospital; and (top right) a woman mourns the loss of her child due to acute encephalitis syndrome in Muzaffarpur on Monday. PTI



'FLAW IN VACCINATION'

The NHRC has observed that despite reported measures taken by govt agencies, deaths of children in such a large number indicate a 'possible flaw' in implementation of vaccination and awareness programmes

the matter, including the status of implementation of the National Programme for Prevention and Control of Japanese Encephalitis Virus/Acute Encephalitis Syndrome and

other steps taken to deal with the current grim situation. It also wanted to know about the status of the treatment being provided to the hospitalised children and the relief

provided by the state to the aggrieved families. The response to the notice is expected within four weeks.

The Commission has observed that in spite of

reported measures taken by the government agencies, deaths of children in such a large number point to possible flaws in implementation of the vaccination and aware-

ness programmes. Not only vaccination but all precautionary measures, such as cleanliness and hygiene, among others, are also required to be taken sincerely to ensure that children do not fall prey to the fatal disease, it observed.

Meanwhile, Health Minister Harsh Vardhan today said five virology labs would be set up in Muzaffarpur to address the challenge of child deaths due to AES and Japanese Encephalitis.

The minister has directed a high-level multi-disciplinary team to be sent to Bihar immediately. "To establish the cause of the disease, there is urgent need for an inter-disciplinary, high-quality research team. The research team shall work with the children suffering from encephalitis," he said.



NATIONAL INSTITUTE OF EPIDEMIOLOGY, MANAGEMENT OF AES.

NHRC issues notice to Health Ministry, Bihar govt as encephalitis death toll rises to 104 in Muzaffarpur

New Delhi: The National Human Rights Commission on Monday issued notices to the Union Health Ministry and the government of Bihar over reports of increasing deaths of children due to encephalitis in Muzaffarpur. The death toll due to Acute Encephalitis Syndrome (AES) in Muzaffarpur has risen to 104, news agency ANI reported Monday. Chief secretary of Bihar, Deepak Kumar said: "The ambulance facility will be free of cost, if someone comes to hospital in a private vehicle, the fare will be reimbursed to them. Expenses of all treatment will be borne by state govt. Ex-gratia of Rs 4 Lakh each will be given to families of deceased." "The NHRC has taken suo motu cognisance of media reports about the rising number of deaths of children due to acute encephalitis syndrome (AES) in Muzaffarpur district of Bihar in the past few days," a senior official said. The commission has issued notices to the secretary, Union Ministry of Health and Family Welfare, and the chief secretary of Bihar, seeking a detailed report, including on the status of implementation of the National Programme for Prevention and Control of Japanese Encephalitis Virus/Acute Encephalitis Syndrome (NPPCJA) and other steps taken to deal with the painful situation, the NHRC said in a statement. "The commission would also like to know about the status of the treatment being provided to the children, who are currently hospitalised, and the relief or rehabilitation provided by the state to the aggrieved families," it said. The response is expected within four weeks, the NHRC said. The commission has observed that in spite of reported measures taken by the government agencies, deaths of children in such a large number indicate towards a "possible flaw" in proper implementation of the vaccination and awareness programmes.

मुजफ्फरपुर में बच्चों की मौत पर मानवाधिकार आयोग ने दिया नोटिस

नई दिल्ली, 17 जून (भाषा)।

राष्ट्रीय मानवाधिकार आयोग ने बिहार के मुजफ्फरपुर जिले में इन्सेफलाइटिस से बच्चों की मौत की खबर पर सोमवार को केंद्रीय स्वास्थ्य मंत्रालय और बिहार सरकार को नोटिस भेजा है। आयोग ने चार हफ्ते के अंदर जवाब देने के लिए कहा है।

बिहार में एक्यूट इन्सेफलाइटिस सिंड्रोम (आईएस) से करीब 103 बच्चों की मौत हो चुकी है। वहीं चिकित्सकों की हड़ताल के कारण स्वास्थ्य सेवाएं बुरी तरह प्रभावित हुई हैं। एक वरिष्ठ अधिकारी ने बताया, 'मानवाधिकार आयोग ने बिहार के

मुजफ्फरपुर जिले में पिछले कुछ दिनों से एक्यूट इन्सेफलाइटिस सिंड्रोम (आईएस) से मरने वाले बच्चों की बढ़ती संख्या का स्वतः संज्ञान लिया है।'

मानवाधिकार आयोग ने बयान जारी कर बताया कि आयोग ने केंद्रीय स्वास्थ्य व कल्याण मंत्रालय के सचिव और बिहार के मुख्य सचिव को नोटिस जारी कर विस्तृत रिपोर्ट मांगी है। इस गंभीर स्थिति से निपटने के लिए जापानी इन्सेफलाइटिस वायरस, एक्यूट इन्सेफलाइटिस सिंड्रोम पर नियंत्रण व रोकथाम के लिए राष्ट्रीय कार्यक्रम को लागू करने की स्थिति पर भी रिपोर्ट मांगी गई है।

मुजफ्फरपुर और आसपास के जिलों में मौत का सिलसिला जारी, 47 नए बच्चे भर्ती बुखार से नौ और बच्चों की मौत



मुजफ्फरपुर | कार्यालय संवाददाता

मुजफ्फरपुर व इसके आसपास के जिलों में महामारी का रूप ले चुके दिमागी बुखार (ईईएस) से बच्चों की मौत का सिलसिला जारी है। 17वें दिन सोमवार को नौ बच्चों की इस बीमारी से जान गई।

एसकेएमसीएच के इमरजेंसी वार्ड में प्राथमिक उपचार के दौरान ही तीन बच्चों ने दम तोड़ दिया। इन बच्चों में दो समस्तीपुर व एक बच्चा बेगूसराय जिले का है। वहीं, दोनों अस्पतालों में 47 नए बीमार बच्चों को भर्ती भी किया गया। एसकेएमसीएच में 38 व केजरीवाल अस्पताल में नौ नए मरीजों का ईईएस के तय प्रोटोकॉल के तहत इलाज किया जा रहा है। अब तक चमकी-बुखार के 381 मामले सामने आ चुके हैं। इनमें 135 बच्चों की मौत हुई है। वहीं, बिहार सरकार के मंत्री श्याम रजक ने एसकेएमसीएच पहुंचकर इलाज व्यवस्था का जायजा लिया। उन्होंने बताया कि डॉक्टर मरीजों के इलाज में जी जान से लगे हैं।



मुजफ्फरपुर में सोमवार को एसकेएमसीएच के इमरजेंसी वार्ड में दिमागी बुखार से पीड़ित बच्चे भर्ती। • प्रेर

केंद्रीय टीम जाएगी

बीते रविवार को बिहार का दौरा कर लौटे केंद्रीय स्वास्थ्य एवं परिवार कल्याण मंत्री डॉ. हर्षवर्धन ने स्वास्थ्य मंत्रालय के अधिकारियों के साथ एक्यूट इंसेफेलाइटिस सिंड्रोम (दिमागी बुखार) की समीक्षा की। इस बुखार से निपटने के लिए एक और केंद्रीय टीम भेजने का फैसला हुआ। डॉ. हर्षवर्धन ने कहा कि बीमारी का पता लगाने के लिए एक अनुभवी और टरडिसिप्लिनरी रिसर्च टीम की जरूरत है।

मानवाधिकार आयोग ने नोटिस जारी किया

पटना। दिमागी बुखार से मुजफ्फरपुर में हुई सौ से अधिक बच्चों की मौत मामले में राष्ट्रीय मानवाधिकार आयोग ने मीडिया रिपोर्ट के आधार पर स्वतः संज्ञान लिया है। आयोग ने मंगलवार को बिहार सरकार और केंद्रीय स्वास्थ्य एवं परिवार कल्याण मंत्रालय को नोटिस जारी किया है। एक्यूट इनसेफेलाइटिस सिंड्रोम (ईईएस) या दिमागी बुखार से हुई मौतों पर चार सप्ताह में रिपोर्ट मांगी है। साथ ही इंसेफेलाइटिस वाइरस से बचाव व रोकथाम संबंधी राष्ट्रीय कार्यक्रम के कार्यान्वयन की भी रिपोर्ट तलब की है। बिहार सरकार के मुख्य सचिव और केंद्रीय स्वास्थ्य एवं परिवार कल्याण मंत्रालय के सचिव को भेजे नोटिस में आयोग ने कहा है कि इस बीमारी से निजात पाने के लिए अब तक क्या उपाय किए गए हैं। आयोग ने टीकाकरण की स्थिति भी पूछी है। यह भी पूछा है कि इस बीमारी को लेकर लोगों को आवश्यक जानकारी मुहैया कराई गई या नहीं।



6 more children die in Bihar, toll reaches 103

Six children died on Monday in Bihar's Muzaffarpur district, taking the toll due to suspected case of Acute Encephalitis Syndrome (AES) to 103.

According to a release issued by the district administration, 18 deaths were reported from Kejriwal hospital in the district and 85 from Sri Krishna Medical College and Hospital (SKMCH), where Union Health Minister Harsh Vardhan had visited on Sunday and assured their families of all possible help.

While doctors have maintained that the deaths occurred due to AES, state officials claimed that most of

the victims, below the age of 10, have fallen prey to hypoglycemia, a condition caused by low level of blood sugar, electrolyte imbalance due to high temperature and extreme humidity.

On Monday, five more children died at SKMCH and one at the Kejriwal hospital, while the condition of 12 patients at the two hospitals was stated to be serious, the release said.

The National Human Rights Commission (NHRC) sent notices to the Union Health Ministry and the Bihar government over reports of increasing number of deaths of children in Muzaffarpur, a senior official said. **PTI**

बिहार में चमकी बुखार से 100 बच्चों की मौत का मामला

बच्चों का मरना जारी, दो मंत्रियों पर मुकदमा

■ आईएनएस, पटना : बिहार में चमकी बुखार से मरने वाले बच्चों की संख्या लगातार बढ़ती जा रही है। 100 से ज्यादा बच्चे जान गंवा चुके हैं। इस बीच, मुजफ्फरपुर सीजेएम कोर्ट में केंद्रीय स्वास्थ्य मंत्री डॉ. हर्षवर्धन और बिहार के स्वास्थ्य मंत्री मंगल पांडेय के खिलाफ मुकदमा दायर किया गया है। इन पर एक्ज्यूट इंसेफलाइटिस सिंड्रोम (चमकी बुखार) से बीते पखवाड़े में लापरवाही बरतने की वजह से बच्चों की मौत का आरोप लगाया गया है। सामाजिक कार्यकर्ता तमन्ना हाशमी ने अदालत में सोमवार को मामला दायर किया। 24 जून को सुनवाई होगी। याचिका में कहा गया कि हर्ष वर्धन व मंगल पांडेय, आईएस प्रकोप को नियंत्रित करने की अपने ड्यूटी को पूरा करने में विफल रहे हैं।

दूसरी ओर राष्ट्रीय मानवाधिकार आयोग ने बिहार सरकार, सचिव और मुख्य सचिव सहित केंद्रीय स्वास्थ्य और परिवार कल्याण मंत्रालय को एक नोटिस भेजा है। वहीं मुजफ्फरपुर से बीजेपी सांसद अजय निषाद का कहना है कि मुजफ्फरपुर के सरकारी अस्पताल में सुविधाओं की भारी कमी है। एक बेड पर 1 से लेकर तीन-तीन बच्चों का इलाज हो रहा है।

सोते दिखे अश्विनी चौबे, बोले- 'चिंतन कर रहा था'



रविवार को मुजफ्फरपुर में केंद्रीय स्वास्थ्य मंत्री डॉ. हर्षवर्धन की प्रेस कॉन्फ्रेंस के दौरान केंद्रीय स्वास्थ्य राज्य मंत्री अश्विनी चौबे का एक विडियो सामने आया, जिसमें वह सोते दिखे। विवाद होने पर उन्होंने कहा, 'मैं चिंतन कर रहा था।' वहीं ऐसी मीडिया रिपोर्ट भी आई कि जब बिहार के स्वास्थ्य विभाग की मीटिंग चल रही थी तब बिहार के स्वास्थ्य मंत्री मंगल पांडे क्रिकेट मैच का स्कोर पूछ रहे थे।

**बिहार में लू से 200 मौतें,
स्कूल बंद, गया में धारा 144**

■ एनबीटी, पटना : बिहार में भीषण गर्मी और लू से 3 दिनों में करीब 200 लोगों की मौत हो चुकी है। अस्पताल में सैकड़ों मरीज भर्ती हैं। शिक्षा विभाग ने ऐलान किया है कि 22 जून तक राज्य के सरकारी स्कूल बंद रहेंगे। गया में गर्मी की वजह से धारा 144 लागू की गई है।

काशी में अंतिम संस्कार के लिए शवों की कतार

■ विस, वाराणसी : तीन दिनों से काशी में अंतिम संस्कार के लिए शवों की कतार लगी है। मणिकर्णिका घाट पर यह देखा जा सकता है। डोमराजा जगदीश चौधरी ने कहा, 'शवों की आमद बढ़ गई है। गर्मी और लू की चपेट में आकर मौत का आंकड़ा बढ़ने के चलते ऐसा हो रहा है।'

Heat, lack of nutrition, awareness add to AES, Bihar kids toll over 100

SANTOSH SINGH

MUZAFFARPUR, PATNA,
JUNE 17

FROM THE intense summer heat this year to lack of nutrition programmes, effective awareness campaigns and a full-fledged local health facility.

According to medical experts and officials, these are the key reasons behind a spurt in cases of Acute Encephalitis Syndrome (AES) in north Bihar — from seven deaths in 2018 to 103 so far



EXPLAINED: AES & HYPOGLYCAEMIA [P 11](#)

this year, most of them children below 10 years of age.

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AES in Bihar

On Monday, the National Human Rights Commission (NHRC) sent notices to the central and state governments over reports of increasing AES-linked deaths of children in Muzaffarpur, and sought a report within four weeks.

On Sunday, Union Health Minister Harsh Vardhan visited the Sri Krishna Medical College and

Hospital (SKMCH) in Muzaffarpur, from where 85 deaths were reported. Officials said 18 deaths were reported from Kejriwal Matrisadan, a trust-run hospital in Muzaffarpur.

Of the 440 AES-linked hospital admissions so far this summer, 154 patients are under treatment. Most of them hail from low-income families of Muzaffarpur, East Champaran, Vaishali, Sitamarhi and Samastipur. Since the massive outbreak of 2014 that led to 355 deaths in the region, official AES figures show 11 deaths in 2015, four in 2016 and 11 in 2017. And experts say the annual cycle will continue unless urgent steps are taken to address the reasons behind the spike:

SOARING HEAT: Since June 1, the temperature in Muzaffarpur has remained above the 40-degree Celsius mark. Experts cite studies to point out that excessive heat, with no rains in between, has fuelled AES cases. Between 2011 and 2014, there were 970 AES-linked deaths, with heat and humidity emerging

as the common element. The number dipped after rains set in, they say. "Heat, humidity, poor hygiene and malnutrition are the key reasons. Multiple studies have failed to come up with any one conclusion but have attributed all these factors to the spread," said Dr Arun Shah, executive committee member, Indian Academy of Paediatrics Association.

NUTRITION PROGRAMMES: The Bihar Health Department appears to have failed in coordinating effectively with Integrated Child Development Services (ICDS) in carrying out nutrition programmes in Muzaffarpur and surrounding areas.

Asked if the government has identified AES-affected areas for such programmes, Bihar Health Minister Mangal Pandey said: "There is no specific or devoted nutrition programme for AES-affected areas. As hypoglycaemia (low sugar levels in blood) is cited as the main reason for AES deaths, we are dis-

cussing ways to do it. So far, we are depending on anganwadis to carry out programmes uniformly in all areas under ICDS."

Paediatrician Shah said: "The liver is a rich source of glycogen in a normal person but not among the poor and malnourished children in the region. They are always borderline cases of malnutrition. Most AES deaths are reported in mornings, which shows that the children went without food the previous night, making sugar levels dip."

AWARENESS CAMPAIGNS: Health Minister Pandey claimed that awareness campaigns are carried out in March-April, but several Muzaffarpur residents and local experts said they were not conducted over the last few months due to the Lok Sabha elections. Such campaigns usually advise parents to make their children wear full-sleeved cotton clothes, not expose them to the sun, and not allow them to go to bed without food. ORS packets are also distributed. A dis-



district official admitted that the administration was not vigilant this time, given the few AES deaths reported in the last four years.

PRIMARY HEALTHCARE CENTRES:

The PHCs, which are the first point of healthcare for most AES patients, are often ill-equipped to deal with AES cases. Most PHCs do not have a glycometer, which is crucial for patients with low sugar levels. By the time the cases are referred to SKMCH, most patients develop complications. SKMCH medical superintendent Dr S K Shahi said: "Most patients come to us via PHCs and private doctors while they should be brought immediately after they show symptoms of vomiting and high temperature." Union Minister Harsh Vardhan said the Centre would ensure that each PHC in the region would have 10 beds and a glycometer.

NO FULL-FLEDGED HOSPITAL:

The SKMCH at Muzaffarpur is not yet fully equipped to deal with AES despite being the designated hospital in the region for treatment. The hospital does not have a virology lab or adequate number of paediatric ICUs. Harsh Vardhan has announced the setting up of a 100-bed children's ward, and work is on to construct seven paediatric ICUs.

On Monday, the Union Health Minister said that an inter-disciplinary, high-quality research team has been set up to work with children suffering from AES. He said five virology labs will be set up in different districts of Bihar.



मानवाधिकार आयोग का बिहार व केंद्र को नोटिस

नई दिल्ली, प्रेटर : राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने बिहार के मुजफ्फरपुर में एईएस से बच्चों की मौत की खबर पर केंद्रीय स्वास्थ्य मंत्रालय और बिहार सरकार को नोटिस भेजा है। आयोग ने चार हफ्ते के अंदर जवाब देने के लिए कहा है। एक वरिष्ठ अधिकारी ने बताया, 'मानवाधिकार आयोग ने बिहार के

मुजफ्फरपुर जिले में पिछले कुछ दिनों से एक्वूट इंसेफेलाइटिस सिंड्रोम (एईएस) से मरने वाले बच्चों की बढ़ती संख्या का स्वतः संज्ञान लिया है।' आयोग ने बयान जारी कर बताया है कि केंद्रीय स्वास्थ्य एवं परिवार कल्याण मंत्रालय के सचिव और बिहार के मुख्य सचिव को नोटिस जारी कर विस्तृत रिपोर्ट मांगी गई है।



ENCEPHALITIS DEATHS IN MUZAFFARPUR

Case filed against Union, State Health Ministers on charges of negligence

PNS ■ NEW DELHI

With the death toll crossing the 100 mark due to Acute Encephalitis Syndrome (AES), a case has been filed against Union Health Minister Dr Harsh Vardhan and Bihar Health Minister Mangal Pandey in Muzaffarpur Chief Judicial Magistrate's (CJM) court for not creating awareness about the deadly disease. The plea by the social activist Tamanna Hashmi will be heard on June 24.

Harsh Vardhan, who had visited the district on Sunday to review the situation in the hospitals there, has denied any negligence saying teams were stationed in Muzaffarpur from the very first day and were working too. Meanwhile, a video surfaced wherein Pandey is seen asking for latest score of the India-Pakistan cricket match during the State Health Department meeting over the AES deaths on June 16 adding to the prevailing anger among the people against the Government.

According to official data, 85 children have died in Sri Krishna Medical College and Hospital (SKMCH), while 17 have lost their lives in Kejriwal hospital in the city in the past fortnight. Most of the casualties affected by the Syndrome are between the age group of 1-10.

AES is a viral disease, which causes mild flu-like symptoms such as high fever, convulsions, and headaches. According to reports, more than 290 children are still admitted in the ICU of the Sri

Krishna Medical College.

The Centre has announced plans to set up five virological labs in different districts in the State. The location of the district can be decided in consultation with the State Government and can be funded through NHM, said Harsh Vardhan in a statement here.

A high-level central team has been sent to Muzaffarpur to set up a state-of-the-art multi-disciplinary research centre in the wake of the children death due to suspected encephalitis.

In one of the decisions taken during his visit to Muzaffarpur, the Union Minister has instructed to set up a 100-bedded paediatric ICU at SKMCH by the State Government. Also, in the adjoining districts, 10 bedded paediatric ICUs will be set up with support from the Centre, so that such cases can be given better and exclusive treatment and there is no unnecessary load on the facilities available at SKMCH.

Emphasising the need for early detection and treatment of hypoglycemia cases, Harsh Vardhan said that a dedicated team of doctors should be placed in endemic PHCs with required facilities at least for 3 to 4 months before and during onset of disease and they may be incentivised under NHM appropriately.

As for present, the concerned PHCs and CHCs should take prompt corrective measures for hypoglycaemia at the facility itself to utilize the golden hour, he added.

Harsh Vardhan also said that Ministry of Earth Science will be requested to upgrade its IMD observatory facility for improved monitoring of climate related parameters such as temperature humidity, rainfall, heat waves, etc., and share it with the State Government and NCDC for better preparedness and management of AES.

"The central government will provide all possible help including financial to the state to control the situation, provide proper treatment and develop infrastructure needed for it," Health Minister said.

Social activist Tamanna Hashmi in his petition has alleged that Harsh Vardhan and Mangal Pandey failed to fulfill their duties to control the outbreak of AES, while both had done nothing to create awareness and sensitise people in the affected areas despite the fact that AES had been killing children for years.

Hashmi said that he has filed the case against the accused, Harsh Vardhan and Mangal Pandey, under 323, 308 and 504 of the Indian Penal Code (IPC).

"Large number of children died due to negligence and lack of infrastructure to give them timely proper treatment", he said.

The National Human Rights Commission (NHRC) too has issued notices to the Union Health Ministry and the Bihar government over reports of increasing deaths of children due to the deadly disease, a senior official said.

Encephalitis deaths cross 100-mark, Nitish meets officials

Bihar grapples with deadly disease

DHIRENDRA KUMAR

NEW DELHI: As the death toll due to Acute Encephalitis Syndrome (AES) in Muzaffarpur district crossed the 100 mark on Monday, the National Human Rights Commission (NHRC) has summoned the Bihar government and Union Health Ministry over the rising deaths and sought a detailed report in the matter.

Meanwhile, Bihar Health Minister Mangal Pandey, who had once hit the headlines for appointing a dead doctor to head a district hospital in June last year, faced the fury of affected families over asking the cricket score during a crucial meeting on the outbreak of AES in the state in the presence of Union Health Minister Harsh Vardhan in Muzaffarpur on Sunday.

In the alleged video, Pandey is heard asking "how many wickets have fallen?" to which someone responds "4 wickets". India was playing Pakistan in a World Cup tournament late Sunday evening.

Coming to the NHRC notice, the panel has also sought a detailed report on the status of implementation of National Programme for Prevention and Control of Japanese Encephalitis Virus/Acute Encephalitis Syndrome (NPPCJA) and other steps taken to deal with the painful situation. The panel has given four-week time to submit the sought details.

In a related development, the Centre in response to an RTI reply has stated that the occurrence of Japanese Enceph-



alitis (JE) was observed for the first time in 1955 at Vellore in Tamil Nadu and the government has spent several crores of rupees to contain the deadly disease, which has claimed the lives of over 7,500 children since 2009.

As per the RTI, there were 779 deaths reported in 2009, while in 2010, 679 deaths were reported due to JE. Similarly, in 2011, 1,169 children died due to 'brain fever' followed by 1,256 deaths in 2012, then 1,273 deaths in 2013 and 1,711 deaths in 2014.

Though there is no provision of providing compensation to the affected families from the Centre, the Bihar government has announced an ex-gratia of Rs 4 lakh for each of the children killed in the outbreak. Bihar CM Nitish Kumar has also directed officials of the Health Department, the district administration and doctors to take all possible measures to tackle the situation.

बिहार में चमकी बुखार से करीब 120 बच्चों की मौत

एनएचआरसी ने केंद्र और राज्य सरकार से मांगी रिपोर्ट

एजेसी ► नई दिल्ली

बिहार में चमकी बुखार से 100 से ज्यादा बच्चों की हुई मौत को राष्ट्रीय मानव अधिकार आयोग ने गंभीरता से लिया है। एनएचआरसी ने सोमवार को बिहार सरकार के मुख्य सचिव और केंद्रीय स्वास्थ्य एवं परिवार कल्याण मंत्रालय के सचिव को नोटिस जारी करते हुए अक्यूट इंसेफलाइटिस सिंड्रोम (आईएस) से बिहार के मुजफ्फरपुर में हुई मौतों पर विस्तृत रिपोर्ट मांगी है। आयोग ने जापानी इंसेफलाइटिस के नियंत्रण एवं रोकथाम के कार्यक्रम (एनपीपीसीजे) को लागू करने के स्टेटस और मौजूदा हालात को संभालने के लिए उठाए गए दूसरे कदमों के बारे में भी जानकारी मांगी है। आयोग ने 4 हफ्तों में जवाब मिलने की उम्मीद जताई है। आपको बता दें कि मुजफ्फरपुर में चमकी बुखार से हर रोज बच्चों की मौत की खबरें आ रही हैं। सोमवार को यह आंकड़ा बढ़कर 103



तक पहुंच गया। बच्चों की इस तरह जान जाने की खबरों से पूरे देश के लोगों में राज्य सरकार और स्वास्थ्य विभाग के सुस्त रवैये को लेकर गुस्सा है। उधर, स्वास्थ्य विभाग के अधिकारियों का कहना है कि इलाके में चलचिलाती गर्मी, नमी और बारिश के ना होने के चलते हाइपोग्लाइसीमिया (शरीर में अचानक शुगर की कमी) के कारण लोगों की मौत हो रही है। कुछ रिपोर्ट्स में यह भी बताया गया था कि चमकी के कारण हो रही मौतों का कारण लीची भी हो सकती है।

पुलिस सतर्क, अस्पताल के आस-पास बढ़ाई गई सुरक्षा

‘अज्ञात बुखार’ के कारण पिछले करीब 20 दिनों में बिहार के मुजफ्फरपुर और आसपास के कुछ जिलों के लगभग 120 बच्चों की मौत के बाद लोगों की नाराजगी बढ़ती जा रही है। लोगों के बढ़ते आक्रोश को देखते हुए पुलिस भी सतर्क है और अस्पताल के आस-पास सुरक्षा बढ़ा दी गयी है। श्री कृष्ण मेडिकल कॉलेज व अस्पताल के अधीक्षक डॉ सुनील कुमार शाही ने बताया कि एसकेएमसीएच में ‘आईएस’ से पिछले करीब तीन सप्ताह में 85 बच्चों की जान चली गई और यह सिलसिला रुक नहीं रहा है। सोमवार को सुबह इससे प्रभावित 19 बच्चों को भर्ती कराया गया है। उन्होंने बताया कि सोमवार को भी तीन बच्चों की मौत हो चुकी है। एम्स पटना से उपचार में मदद के लिए कुछ डॉक्टर आए हैं। छह स्पेशलिस्ट नर्सों को वेंटिलेटर सुविधा के लिए लगाया गया है। उन्होंने कहा कि यहां 1993 में सबसे पहले इस बीमारी का मामला सामने आया लेकिन इसका कारण अब तक पता नहीं चल सका है।

मुजफ्फपुर में बच्चों की मौत का मामला मानवाधिकार आयोग का बिहार सरकार को नोटिस

■ नई दिल्ली (भाषा)।

राष्ट्रीय मानवाधिकार आयोग ने बिहार के मुजफ्फरपुर जिले में इन्सेफ्लाइटिस से बच्चों की मौत की खबर पर सोमवार को केंद्रीय स्वास्थ्य मंत्रालय और बिहार सरकार को नोटिस भेजा है।

बिहार में एक्यूट इन्सेफ्लाइटिस सिंड्रोम (एईएस) से करीब 100 बच्चों की मौत हो चुकी है। वहीं

चिकित्सकों की हड़ताल के कारण स्वास्थ्य सेवाएं बुरी तरह प्रभावित हुई हैं।

एक वरिष्ठ अधिकारी ने बताया, मानवाधिकार आयोग ने बिहार के मुजफ्फरपुर जिले में पिछले कुछ दिनों से एक्यूट इन्सेफ्लाइटिस सिंड्रोम (एईएस) से मरने वाले बच्चों की बढ़ती संख्या का स्वतः संज्ञान लिया है। मानवाधिकार आयोग ने बयान जारी

कर बताया कि आयोग ने केंद्रीय स्वास्थ्य एवं कल्याण मंत्रालय के सचिव और बिहार के मुख्य सचिव को नोटिस जारी कर विस्तृत रिपोर्ट मांगी है।

इस गंभीर स्थिति से निपटने के लिए

चिकित्सकों की हड़ताल के कारण स्वास्थ्य सेवाएं बुरी तरह प्रभावित हुई हैं

आयोग ने चार हफ्ते के अंदर जवाब देने के लिए कहा है

जापानी इन्सेफ्लाइटिस वायरस, एक्यूट इन्सेफ्लाइटिस सिंड्रोम पर नियंत्रण एवं रोकथाम के लिए राष्ट्रीय कार्यक्रम को लागू करने की

स्थिति पर भी रिपोर्ट मांगी गई है।

बयान में कहा गया, आयोग अस्पताल में भर्ती बच्चों को दी जाने वाली चिकित्सा और पीड़ित परिवारों को राज्य सरकार की तरफ से दी जाने वाली राहत एवं पुनर्वास की स्थिति के बारे में भी जानना चाहता है। आयोग ने चार हफ्ते के अंदर जवाब देने के लिए कहा है।

मानवाधिकार आयोग का स्वास्थ्य मंत्रालय, बिहार सरकार को नोटिस

नयी दिल्ली, 17 जून (एजेंसी)

राष्ट्रीय मानवाधिकार आयोग ने बिहार के मुजफ्फरपुर जिले में इन्सेफ्लाइटिस से बच्चों की मौत की खबर पर सोमवार को केंद्रीय स्वास्थ्य मंत्रालय और बिहार सरकार को नोटिस भेजा है। बिहार में एक्यूट इन्सेफ्लाइटिस सिंड्रोम (एईएस) से करीब 100 बच्चों की मौत हो चुकी है। वहीं, चिकित्सकों की हड़ताल के कारण स्वास्थ्य सेवाएं बुरी तरह प्रभावित हुई हैं। एक वरिष्ठ अधिकारी ने बताया, 'मानवाधिकार आयोग ने बिहार के मुजफ्फरपुर जिले में पिछले कुछ दिनों से एईएस से मरने वाले बच्चों की बढ़ती संख्या का स्वतः संज्ञान लिया है।'

मानवाधिकार आयोग ने बयान जारी कर बताया कि आयोग ने केंद्रीय स्वास्थ्य एवं कल्याण मंत्रालय के सचिव और बिहार के



मुजफ्फरपुर में सोमवार को श्री कृष्णा मेडिकल कालेज एवं अस्पताल में इलाज के दौरान एईएस से पीड़ित बच्चे। -प्रेट्र

मुख्य सचिव को नोटिस जारी कर विस्तृत रिपोर्ट मांगी है। इस गंभीर स्थिति से निपटने के लिए जापानी इन्सेफ्लाइटिस वायरस, एक्यूट इन्सेफ्लाइटिस सिंड्रोम पर नियंत्रण एवं रोकथाम के लिए राष्ट्रीय कार्यक्रम को लागू करने की स्थिति पर भी रिपोर्ट मांगी गयी है। बयान

में कहा गया, 'आयोग अस्पताल में भर्ती बच्चों को दी जाने वाली चिकित्सा और पीड़ित परिवारों को राज्य सरकार की तरफ से दी जाने वाली राहत एवं पुनर्वास की स्थिति के बारे में भी जानना चाहता है।' आयोग ने 4 हफ्ते के अंदर जवाब देने के लिए कहा है।

Encephalitis death toll rises to 103

Patna: Six more children died in Bihar's Muzaffarpur district on Monday, taking the toll due to suspected Acute Encephalitis Syndrome (AES) to 103 and prompting the state government to announce a slew of measures to tackle the situation.

According to a release issued by the district administration, 18 deaths were reported from the Kejriwal hospital and 85 from the Sri Krishna Medical College and Hospital (SKMCH), where Union Health Minister Harsh Vardhan had visited the patients on Sunday and assured their families of all possible help from the Centre.

While doctors have maintained that the deaths occurred due to AES, State officials claimed that most of the victims, below the age of 10, have died due to hypoglycemia — a condition caused by low level of blood sugar, electrolyte imbalance due to high temperature and extreme humidity.

On Monday, five more children died at the SKMCH and one at the Kejriwal hospital, while the condition of 12 patients at the two hospitals was stated to be serious, the release said.

Union Health Minister Harsh Vardhan reviewed the situation at a high-level meeting in New Delhi, which was attended



A view of an over-crowded ward with children showing symptoms of Acute Encephalitis Syndrome (AES) as they undergo treatment at a hospital in Muzaffarpur on Monday

PTI

by senior officers of the Health Ministry, Indian Council of Medical Research and the AIIMS.

Vardhan directed another high-level team to immediately visit the district and undertake necessary groundwork for the setting up of a state-of-the-art multidisciplinary research centre, according to a statement.

The National Human Rights Commission (NHRC) sent notices to the Union Health Ministry and the Bihar

Government over the deaths. It observed that despite reported measures taken by the Government agencies, deaths of children in such large number indicated a possible flaw in the implementation of vaccination and awareness programmes.

Chief Secretary Deepak Kumar said no clear cause of deaths could be ascertained so far and indicated that one of the reasons could be that no rainfall, even pre-monsoon rain, occurred in the district this

year.

The chief secretary said the Government had also decided to send a team to each household, where children died due to suspected AES cases, in order to find out their social and economic background,

The purpose, he said, was to find out whether the deaths had any link with the background of the deceased families.

The official was speaking to reporters after a meeting chaired by Chief Minister Nitish Kumar

on deaths from suspected AES cases and people dying due to heatwave.

The State Government would bear the cost of treatment of the affected children and reimburse the people reaching hospital by private vehicles if they do not get the ambulance facility, which is free, the official said.

The chief secretary stated that all the primary health centres (PHC) had been activated, adding that the units were equipped with administering saline and glucose.

He emphasised on the need to create awareness to prevent the disease and said children should be given ORS, should not be made to sleep with an empty stomach and reach the PHC as soon as possible.

The chief secretary, however, claimed that the percentage of deaths vis-a-vis the number of admissions of children in hospitals had declined to 26 per cent this year, which he said was 35-36 per cent in earlier.

He added that the India Meteorological Department had said the heatwave conditions would continue for the next two days in various parts of the State. The department has forecast rainfall and thunderstorm on Wednesday in parts of the State.

PTI

बिहार : रोते रहे मरीजों के परिजन हड़ताली डॉक्टर करते रहे नारेबाजी

थमा इलाज : **128** पहुंचा दिमागी बुखार से बच्चों की मौत का आंकड़ा

अमर उजाला ब्यूरो

पटना। एक्यूट इंसेफेलाइटिस सिंड्रोम (ईईएस) यानी दिमागी बुखार से होने वाले बच्चों की मौत का आंकड़ा 128 तक जा पहुंचा है। 24 घंटे में 11 और बच्चों की मौत हो गई है। इस बीच जूनियर डॉक्टरों की हड़ताल से स्थिति और खराब हो गई। मुजफ्फरपुर में ओपीडी काउंटर पूरी तरह से बंद रहा। ओपीडी के बाहर परिजन रोते रहे, वहीं हड़ताली डॉक्टर बंगाल सरकार के खिलाफ नारे लगाते रहे।

मुजफ्फरपुर में ईईएस संकट के बीच डॉक्टरों के हड़ताल पर जाने को लेकर लोग सवाल उठा रहे हैं। पीएमसीएच में अब तक 11 बच्चे भर्ती हुए हैं, जिनमें एक की मौत हो गई। दूर-दराज से आये मरीजों के पास इलाज का कोई विकल्प नहीं बचा है। निजी अस्पतालों में भी कामकाज ठप है। मौतों पर एनएचआरसी ने स्वास्थ्य मंत्रालय व बिहार सरकार से रिपोर्ट मांगी है। इस बीच बिहार सरकार ने ईईएस से पीड़ित बच्चों को निजी अस्पतालों में मुफ्त इलाज की घोषणा की है। साथ ही एंबुलेंस खर्च देने का भी एलान किया गया है।



मुजफ्फरपुर : एसकेएमसीएच में एक बेड पर दिमागी बुखार के कई मरीज भर्ती हैं।

केंद्रीय स्वास्थ्य मंत्री के खिलाफ केस

बच्चों की लगातार हो रही मौत को लेकर मुजफ्फरपुर के सीजेएम कोर्ट में केंद्रीय स्वास्थ्य मंत्री हर्षवर्धन और प्रदेश स्वास्थ्य मंत्री मंगल पांडेय के खिलाफ केस दर्ज कराया गया है। इस मामले पर सुनवाई 24 जून को होगी। सामाजिक कार्यकर्ता तमन्ना हाशमी ने दायर मामले में कहा, जागरूकता अभियान के अभाव में बच्चों की मौत हुई है।

मुजफ्फरपुर में बच्चों की मौत को लेकर एनएचआरसी एक्शन में

नई दिल्ली, (भाषा): राष्ट्रीय मानवाधिकार आयोग ने बिहार के मुजफ्फरपुर जिले में इन्सेफलाइटिस से बच्चों की मौत की खबर पर सोमवार को केंद्रीय स्वास्थ्य मंत्रालय और बिहार सरकार को नोटिस भेजा है।

बिहार में एक्यूट इन्सेफलाइटिस सिंड्रोम (ईईएस) से करीब 100 बच्चों की मौत हो चुकी है। वहीं चिकित्सकों की हड़ताल के कारण स्वास्थ्य सेवाएं बुरी तरह प्रभावित हुई हैं। एक वरिष्ठ अधिकारी ने बताया, "मानवाधिकार आयोग ने बिहार के मुजफ्फरपुर जिले में पिछले कुछ दिनों से एक्यूट इन्सेफलाइटिस सिंड्रोम (ईईएस) से मरने वाले बच्चों की बढ़ती संख्या का स्वतः संज्ञान लिया है।" मानवाधिकार आयोग ने बयान जारी कर बताया कि आयोग ने केंद्रीय स्वास्थ्य एवं कल्याण मंत्रालय के सचिव और बिहार के मुख्य सचिव को नोटिस जारी कर विस्तृत रिपोर्ट मांगी है। इस गंभीर स्थिति से निपटने के लिए जापानी इन्सेफलाइटिस वायरस, एक्यूट इन्सेफलाइटिस सिंड्रोम पर नियंत्रण एवं रोकथाम के लिए राष्ट्रीय कार्यक्रम को लागू करने की स्थिति पर भी रिपोर्ट मांगी गई है। बयान में कहा गया, "आयोग अस्पताल में भर्ती बच्चों को दी जाने वाली चिकित्सा और पीड़ित परिवारों को राज्य सरकार की तरफ से दी जाने वाली राहत एवं पुनर्वास की स्थिति के बारे में भी जानना चाहता है।" आयोग ने चार हफ्ते के अंदर जवाब देने के लिए कहा है।



मुजफ्फरपुर के अस्पताल में दिमागी बुखार से पीड़ित बच्चों का चल रहा है इलाज।

NHRC notice to Centre, Bihar on child deaths by encephalitis

IANIS | Patna Last Updated at June 17, 2019 19:40 IST

The National Human Rights Commission (NHRC) on Monday issued a notice to the Bihar government and the Union Health Ministry calling for a detailed report on the growing number child deaths caused by the encephalitis virus in the state's Muzaffarpur district.

The NHRC has taken suo motu cognizance of media reports about the rising number of deaths of children due to Acute Encephalitis Syndrome (AES) in Muzaffarpur since the past few days.

The human rights body said that the Bihar encephalitis death toll had reportedly gone up by Monday to 100.

It is also reported that, apart from Muzaffarpur, some other districts of the state have also been affected.

The Commission has sought a detailed report in the matter, including the status of implementation of the National Programme for Prevention and Control of Japanese Encephalitis Virus/ Acute Encephalitis Syndrome (NPPCJA) and other steps taken to deal with the current grim situation.

The Commission also wanted to know about the status of the treatment being provided to the currently hospitalised children and the relief provided by the state to the aggrieved families.

The response to the notice is expected within four weeks.

The Commission has observed that in spite of reported measures taken by the government agencies, deaths of children in such a large number point to possible flaws in implementation of the vaccination and awareness programmes.

Not only vaccination but all precautionary measures, such as cleanliness and hygiene, among others, are also required to be taken sincerely to ensure that children do not fall prey to the fatal disease, the Commission observed.

It said this was a case of violation of human rights of the child victims and their families, as the state appeared to have failed to protect young innocent lives.

Expressing serious concern over the spread of the fatal viral infection, NHRC further observed that encephalitis has claimed lives of a large number of children in India. Sometime back, Gorakhpur district of Uttar Pradesh suffered a lot due to Japanese Encephalitis when about 60 children lost their lives.

The Commission was informed that the Union government has initiated the NPPCJA in this regard.

According to the media reports, while 76 children have died at the state-run Sri Krishna Medical College and Hospital (SKMCH) in Muzaffarpur, 17 deaths have been recorded at the Kejriwal Matrisadan since January this year. As per reports, currently 115 patients are being treated at the two hospitals.

The reports also said that the state Health Minister had sent a team of doctors and adequate number of paramedical staff from Patna to Muzaffarpur. Union Health Minister visited Harsh Vardhan visited the SKMCH on Sunday.

NHRC notice to Centre, Nitish government over increasing children deaths in Muzaffarpur

Nearly 100 children have died of suspected acute encephalitis syndrome (AES) in Bihar, where doctors strike has paralysed medical and health services.

17th June 2019

NEW DELHI: The National Human Rights Commission (NHRC) Monday sent notices to the Union Health Ministry and the government of Bihar over reports of **increasing deaths of children** due to encephalitis in Muzaffarpur, a senior official said.

Nearly 100 children have died of suspected acute encephalitis syndrome (AES) in Bihar, where doctors strike has paralysed medical and health services.

"The NHRC has taken suo motu cognisance of media reports about the rising number of deaths of children due to acute encephalitis syndrome (AES) in Muzaffarpur district of Bihar in the past few days," a senior official said.

The commission has issued notices to the secretary, Union Ministry of Health and Family Welfare, and the chief secretary of Bihar, seeking a detailed report, including on the status of implementation of the National Programme for Prevention and Control of Japanese Encephalitis Virus/Acute Encephalitis Syndrome (NPPCJA) and other steps taken to deal with the painful situation, the NHRC said in a statement.

"The commission would also like to know about the status of the treatment being provided to the children, who are currently hospitalised, and the relief or rehabilitation provided by the state to the aggrieved families," it said.

The response is expected within four weeks, the NHRC said.

The commission has observed that in spite of reported measures taken by the government agencies, deaths of children in such a large number indicate towards a "possible flaw" in the proper implementation of the vaccination and awareness programmes.

AES: NHRC notice to Health Ministry, Bihar government over increasing deaths of children in Muzaffarpur

June 17, 2019

NHRC observes that despite reported measures taken by the government agencies, deaths of children indicate towards a “possible flaw” in proper implementation of the vaccination and awareness programmes.

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